

प्रशासनिक सुधार आयोग की सिफारिशों को कार्यान्वित किया जाना

543. श्री प्रकाशवीर शास्त्री : क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) प्रशासनिक सुधार आयोग की किन किन मुख्य सिफारिशों को अभी कार्यान्वित किया जाना बाकी है ; और

(ख) उन्हें कब तक कार्यान्वित कर दिये जाने की सम्भावना है ?

Implementation of the recommendations of the Administrative Reforms Commission

543. SHRI PRAKASH VEER SHASTRI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) what are the broad recommendations of the Administrative Reforms Commission which are yet to be implemented; and

(b) by when they are likely to be implemented?]

गृह मंत्री (श्री चरण सिंह) : (क) और (ख) पूर्णतः अवकाश अंशतः या उनमें संशोधन कर स्वीकार की गई सिफारिशों के कार्यान्वयन की जिम्मेदारी सम्बन्धित सरकारी विभागों अवकाश राज्य सरकारों की है।

जहाँ केंद्रीय सरकार से सम्बन्धित सिफारिशों का सम्बन्ध है, सम्बन्धित मंत्रालयों विभागों से अद्यतन सूचना इकट्ठी की जा रही है और यथा-समय समा-पटल पर प्रस्तुत कर दी जायेगी।

[THE MINISTER OF HOME AFFAIRS (SHRI CHARAN SINGH): (a) and (b) The implementation of

[] English translation.

such recommendations as have been accepted wholly or partly or with modification is the responsibility of the concerned Government departments or the State Governments.

In so far as the recommendations relating to the Centre are concerned, upto date information is being collected** from the Ministries/departments concerned and will be laid on the Table of the House in due course.]

Stopping of publication of Small Newspapers by Government

544. SHRI GHAYOOR ALI KHAN: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether it is a fact that the publication of some small newspapers was stopped by Government during the recent emergency;

(b) if so, what are the names of such newspapers and for what reasons their publication was stopped, and

(c) whether Government propose to give them any assistance, by way of advertisements and loans, in order to make them viable again?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI LAL K. ADVANI): (a) and (b) Information is being collected from the State Governments | Union Territories and will be laid on the Table of the House.

(c) Advertisements are released to meet varying publicity requirements and not as a measure of financial assistance. Within this framework and subject to the availability of funds, greater emphasis is laid on use of small medium newspapers particularly those published in Indian languages. There is no scheme for granting them any assistance in the form of loan.